

कारण इनके मूल्यों में 5% कमी हुई है।

2. रंगीन दूरदर्शन सेटों, जिनके पर्दे का आकार 51 सेंटीमीटर से अधिक न हो, पर लगने वाले मूल उत्पादन-शुल्क को 25% से घटाकर यथामूल्य 15% कर दिया गया है तथा जिसके फलस्वरूप उत्पादन-शुल्क में कमी हो जाने के कारण इनके मूल्यों में यथामूल्य 10% की कमी हुई है।

(ग) इलेक्ट्रॉनिकी उद्योग में कार्यरत लघु उद्योग क्षेत्र की लगभग सभी इकाइयों के इन नए उपार्यों से लाभ मिलने की आशा है। इनकी वास्तविक संख्या बता पाना संभव नहीं है।

Publication of Population Figures for Census of India, 1981

238. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the final figures of population of States/Union Territories, Language and religious groups for the Census of India, 1981, have since been published by the Registrar General of Census Operations;

(b) if so, a summary thereof; and

(c) if not, the likely date by which the figures would be published and the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The final figures of population of the States and Union Territories, according to 1981 Census, have already been published in paper 1 of 1982 brought out by the

Registrar General and Census Commissioner of India. A statement indicating these population figures is laid on the Table of the House : [Placed in Library. See No. LT-7030/83]. In the case of Assam, the figures indicated are projected population figures only since 1981 census could not be conducted in that State.

The figures for Language and Religious groups have not yet been published.

(c) The figures according to 1981 Census of Language and Religious groups are likely to be available by early, 1985.

The processing of Census data is done according to Scheduled programme. Some duly has been caused because of operational problems.

Computerised Allotments of Maruti Cars

239. SHRI SATISH AGARWAL : Will the Minister of INDUSTRY be pleased to state :

(a) the particulars of the personnel and company who did the consumer programming for the Maruti Udyog Ltd. computerised allotment lists held on 24 September, 1983 and the details of payments made to a private consultancy firm for computer programming;

(b) whether a copy of the programme received alongwith the original output listing in respect of allotment lists pertaining to dealer city code numbers 2 to 16 would be laid on the Table of the House and particulars of persons who signed the output lists;

(c) the seed numbers used for generating output in each of city-wise lists;

(d) who performed the job of punching cards, their transfer on tapes and in what form and manner was the data arranged when cards were transferred on tapes and when data was re-arranged; and